SHRI JYOTIRMOY BOSU (Diamond Harbour): On a point of order. Sir, my submission is that whenever a statement showing the reasons for delay is given, it should be circulated in advance so that we can see and find out whether it is acceptable or not. Because both are laid on the Table simultaneously, we do not know what is there.

MR. SPEAKER: You are right. They must be asked to send it earlier.

SHRI JYOTIRMOY BOSU: Thank you.

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF STEEL AND MINES FOR 1978-79

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARLA MUNDA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Steel and Mines for 1978-79. [Placed in Library. See No. LT-2157/78].

CUSTOMS & CENTRAL EXCISE DUTIES DRAWBACK FIRST AMENDMENT RULES, 1978 CENTRAL EXCISE (7TH AMDT.) RULES, 1978 ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table—

(1) A copy of the Customs and Central Excise Duties Drawback First Amendment Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 228 (E) in Gazette of India dated the 7th April, 1978, under section 159 of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library. See No. LT-2158/78].

(2) A copy of the Central Excise (Seventh Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 473 in Gazette of India dated the 8th April, 1978, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-2169/78].

(3) A copy each of Notifications Nos. G.S.R. 229(E) and 230(E), (Hindi and English versions) published in Gazette of India dated the 7th ,April, 1978 issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-2150/78].

(4) A copy of the Delhi Sales Tax (Second Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. F4 (52)/77-Fin.(G) in Delhi Gazette dated the 12th April, 1978, under section 72 of the Delhi Sales Tax Act, 1975. [Placed in Library. See No. LT-2161/78].

(5) A copy of the Interim Report(**Hindi version) of the Indirect Taxation Enquiry Committee (April, 1977).

(6) A copy of the Final Report (Part I) (**Hindi version) of the Indirect Taxation Enquiry Committee (October, 1977).

(7) An explanatory note (Hindi and English versions) giving reasons for not laying the Hindi versions of the reports mentioned at (5) and (6) along with the English versions.

[Placed in Library. See No. LT-2162/78].

(8) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Finance for 1978-79. [Placed in Library. See No. LT-2163/78].

^{**}English version of the Report was laid on the Table on the 16th December, 1977.

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(9) A copy of the Detailed Demands for Grants (Hindi and English versions) of Parliament, Department of Parliamentary Affairs, Secretariats of the President and Vice-President and Union Public Service Commission for 1978-79. [Placed in Library. See No. LT-2164/78].

12.33 hrs.

ASSENT TO BILL

SECRETARY: Sir, I lay on the Table a copy, duly authenticated by the Secretary-General of Rajya Sabha, of the Constitution (Forty-third Amendment) Bill, 1977, passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 14th April, 1978.

12.331 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

TRAIN ACCIDENT NEAR BOMBAY ON 18TH April, 1978

भो हरिकेश बहादुर (गोरखपुर): ग्राध्यक्ष महोदय, मैं प्रविलम्बनीय लोक महत्व के निम्नलिखित विषय की ग्रोर रेल मंत्री का ध्यान दिलाता हूं ग्रौर प्रार्थना करता उंकि वह इस बारे सें एक वक्तव्य दें:---

> "18 ग्रप्रैल, 1978 को बम्बई के निकट हुई गम्भीर रेल दुर्घटना।"

रेल मंत्री (प्रो॰ मधु दंडवले) : श्रीमान्, माननीय सदस्य इस बात से ग्रवगत हैं कि बम्बर्ड से लगभग 50 किलोमीटर की दूरी पर स्थित बनई रोड स्टेशन के निकट 18-4-78 को लगभग 20.07 बजे 7 डाउन बम्बई-महमदाबाद जनता एक्सप्रैस मौर 537 डाउम चर्चगेट--विरार स्वानीय विजली गाड़ी के बीच हुई टक्कर के सम्बन्ध में 19 झप्रैल, 1978 को सदन में मेरे सहयोगी रेल राज्य मंत्री ढारा एक बयान पहले ही दिया जा चुका है ।

इस दुर्घंडना के दुखद समाचार के मिलते ही महायता सम्बन्धी कार्यों की देखभाल करने ग्रौर दुर्घटना की परिस्थितियों का मौके पर जा कर ग्रध्ययन करने के लिए सै 19 ग्रप्रैल को प्रात: दुर्घटना स्थल के लिए रवाना हो गया था ।

स्थानीय गाडी को चर्चगेट-बिरार स्वचल दोहरी लाइन विद्यतीकृत खंड पर **नेगांव** मौर बसई रोड स्टेशनों के बीच फाटक सं० 36 वी के फाटक सिगनल के समीप रोकलिया गया था। क्योंकि एक गैगमन ने जिसने पटरी की झलाई में कछ खराबी पायी थी, खतरे का संकेत दिया था। जब म्थानीय गाडी चलने वाली थी तब जनता एक्सप्रैम पीछे में ग्राई ग्रीर स्थानीय गाडी के पिछले भाग सेंटकरा गयी. जिम के फलस्वरूप स्थानीय गाडी के सब से पीछे वाले दां मवारी डिब्बे एक दूसरे में धंस गए । यह बडे भ्रफमोम भीर दुख की बात है कि इस दुर्घटना में 30 व्यक्तियों की मत्य हई, जिन में 29 महिलाये भीर एक पूरुष था, भौर 60 व्यक्ति घायल हुए । घायल व्यक्तियों को बम्बई ग्रीर बेसिन स्थित विभिन्न ग्रस्पतालों में दाखिल करा दिया गया है ।

दुर्घटना स्थल पर पहुंचने पर मैंने तत्काल ये मादेश दिये कि पोस्ट मार्टम की सक्त प्रक्रियाघों में देर न लगे मौर संतप्त परिवारों को लागें झी घ देवी जाये। यह काम उसी दिन दोपहर एक बजे तक पूरा हो गया था। मैं उन सभी झस्पतालों में गया जहां षायल व्यक्ति मती थे मौर उनकी की जा रही चिकित्सा के बारे में पूछताछ की। मैंने विभिन्न झस्पतालों के प्राधकारियों को मादेश दिये कि षायलों की प्रचली से झण्छी